

ANNEXURE 4

Name of the corporate debtor: BRG IRON & STEEL COMPANY PVT. LTD;

Date of commencement of liquidation: 03rd February 2020;

List of stakeholders as on : 28.02.2021

List of operational creditors (Employees)													Remarks, if any
Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim rejected	
			Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date	% share in total amount of claims admitted					
1	Not applicable	Subrata Ghosh	02-03-2020	95,256.00	0	Gratuity	0	0	0	0	0	95,256.00	As per the judgment given by the Hon'ble National Company Law Appellate Tribunal, New Delhi that Gratuity claim does not form part of the liquidation estate and in absence of any Gratuity fund maintained by the corporate debtor the liquidator should not make any payment of gratuity to the workmen as per their entitlement.
1	-	-	-	95,256.00	-	-	-	-	-	-	-	95,256.00	